GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:1768
ANSWERED ON:30.07.2015
Cases under Negotiable Instruments Act
Anwar Shri Tariq;Kothapalli Smt. Geetha;Singh Shri Ravneet

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of cheque dishonour cases under the Negotiable Instruments Act, 1881 pending in Supreme Court, High Courts and Subordinate Courts along with the number of cases disposed of during each of the last three years and the current year, State / UT-wise;
- (b) whether the Government proposes to setup special courts for expeditious disposal of such pending cases;
- (c) if so, the details thereof and if not, the other steps taken / being taken by the Government in this regard;
- (d) whether the Government proposes to amend the Negotiable Instruments Act, 1881; and
- (e) if so, the details and the present status thereof?

Answer

ANSWER

MINISTER OF LAW AND JUSTICE (SHRI D. V. SADANANDA GOWDA)

(a) to (e): Data on pendency of cases is compiled by the High Courts and the Supreme Court. As per information made available by the Supreme Court in April, 2015, only one matter challenging prosecution under Negotiable Instruments Act was pending in the Supreme Court.

On the basis of the information made available by the High Courts, a statement has been prepared and annexed indicating number of cheque dishonour cases pending and disposed of in High Courts and Districts and Subordinate Courts State/UT-wise in 2013 and 2014. The statement includes information on number of special courts functioning in the States/UTs as on 31-12-2014 for dealing with cheque dishonour cases.

Negotiable Instruments (Amendment) Ordinance, 2015 has been promulgated to inter-alia, clarify the jurisdiction for filing cases relating to cheque dishonour and to consolidate multiple cases being filed on the subject matter in different courts.

Annexure

Statement referred to Lok Sabha Un-starred Question No. †1768 for reply on 30th July, 2015 regarding 'Cases under Negotiable Instruments Act'

Number of Cheque Dishonour Cases pending and disposed in High Courts in the years 2013 and 2014

S. No. High Court Pendency of Cases Disposal of Cases

As on 31.12.2013 As on 31.12.2014 During the year 2013 During the year 2014

- 1 Allahabad 75 512 7 23
- 2 Andhra Pradesh 3022 3280 427 1032
- 3 Bombay 3945 4115 677 534
- 4 Calcutta 187 211 0 6
- 5 Delhi 1174 1218 845 1310
- 6 Gujarat 658 1034 50 53
- 7 Gauhati 9755 172 2982 127
- 8 Himachal Pradesh 422 630 150 147
- 9 Jammu &Kashmir 50 65 60 25
- 10 Karnataka 870 2416 231 493
- 11 Kerala 9198 9204 2618 1927
- 12 Madras 5975 7106 753 866
- 13 Madhya Pradesh 1624 1031 200 197
- 14 Orissa 228 225 42 26
- 15 Patna 214 304 66 69
- 16 Punjab & Haryana 3019 4817 1734 2583
- 17 Rajasthan 794 955 351 311
- 18 Sikkim 1 1 1 1
- 19 Uttarakhand 403 562 17 88
- 20 Chhattisgarh 121 150 22 24
- 21 Jharkhand 247 356 100 113

22 Tripura 12 15 0 4 23 Manipur 0 0 0 0 24 Meghalya 0 0 0 0 Total 41994 38379 11333 9959

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Number of Cheque Dishonour Cases pending and disposed in District and Subordinate Courts in the years 2013 and 2014 and Number of Special Courts for Cheque dishonour cases functioning in the States / UTs as on 31.12.2014

Sr. No. States / UTs Pendency of Cases Disposal of Cases No. of Special courts for Cheque dishonour cases functioning in the States / UTs as on 31.12.2014

As on 31.12.2013 As on 31.12.2014 During the year 2013 During the year 2014

- 1 Andhra Pradesh and Telengana 87921 81910 47748 75090 0
- 2 Arunachal Pradesh 1 3 1 0 0
- 3 Assam 9749 9770 2981 4253 3
- 4 Bihar 7596 8423 572 680 0
- 5 Chhattisgarh 22988 25381 6660 5877 85
- 6 Goa 4724 4504 3193 4536 0
- 7 Gujarat 306827 254862 81214 145135 31
- 8 Haryana 68606 44050 36378 71603 13
- 9 Himachal Pradesh 16567 15504 8902 13879 4
- 10 Jammu & Kashmir 4395 5124 1436 2242 0
- 11 Jharkhand 17196 16222 3877 6143 0
- 12 Karnataka 167985 139369 81334 180748 1
- 13 Kerala 103959 98725 47817 84455 1
- 14 Madhya Pradesh 86599 79630 56713 57420 12
- 15 Maharashtra 325629 274532 150657 162257 60
- 16 Manipur 51 38 7 29 0
- 17 Meghalaya 54 60 31 20 0
- 18 Mizoram 0 6 0 0 0
- 19 Nagaland 6 6 1 0 0
- 20 Orissa 62539 53045 7997 18221 0
- 21 Punjab 56321 49422 38968 60725 8
- 22 Rajasthan 244121 214071 109406 126048 39
- 23 Sikkim 58 101 57 59 0
- 24 Tamil Nadu 100440 85832 68009 66040 39
- 25 Tripura 723 773 402 395 0
- 26 Uttar Pradesh 101928 108996 24024 41426 0
- 27 Uttarakhand 16491 14784 7922 13852 0
- 28 West Bengal 177475 161665 39344 55656 31
- 29 A & N Island 169 243 89 87 0
- 30 Chandigarh 9510 5638 6325 10263 2
- 31 D & N Haveli and Daman & Diu 726 345 230 555 0
- 32 Delhi 88003 69418 51234 116830 20
- 33 Lakshadweep 0 0 0 0 0
- 34 Pondicherry 2656 2619 408 658 0

Total 2092013

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